

(a) whether BARC has not been able to answer all the queries raised by the investigators from the AERB;

(b) if so, the BARC is not able to explain at what stage the cracks in the pipe in the immobilisation plant developed;

(c) whether BARC has not able to give also information about the storage facilities on the WIP premises;

(d) if so, the outcome of the enquiry have revealed number of defects in the Tarapur Plant; and

(e) by what time the Tarapur Power Plant is likely to be made operational?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) All the required answers regarding the incident of leakage have been given by BARC to the AERB.

(b) The leakage was detected in the course of environmental monitoring in the first half of April, 1995.

(c) BARC has given information about the storage facilities on the Waste Immobilisation Plant (WIP) premises.

(d) The enquiry has not revealed number of defects at the WIP, Tarapur.

(e) The incident took place at the Waste Immobilisation Plant and not in the Tarapur Atomic Power Plant which continues to be in operation.

### **Solar Energy**

3021. SHRI SHANKERSINH VAGHELA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to instal solar photovoltaic domestic lights and lanterns in the villages of Gujarat in a big way during 1995-96;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). The Government is implementing a solar photovoltaic programme all over the country, including the State of Gujarat. Under the programme, various solar photovoltaic systems including solar lanterns and solar domestic lighting systems are installed in the villages. A central subsidy of Rs. 1500/- per lantern and 50% of the cost of other systems is provided under this programme. During 1995-

96, a target for the distribution of 3000 solar lanterns has been allocated to the State of Gujarat.

(c) Does not arise.

[Translation]

### **Recruitment of Women in Defence Forces**

3022. DR. AMRIT LAL KALIDAS PATEL :

DR. P.R. GANGAWAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated any specific scheme for recruitment of women officers/women in certain special sections/corps of Defence;

(b) if so, the details thereof;

(c) the number of women officers recruited under this scheme till August 13, 1994;

(d) the details thereof, department-wise, corps-wise and command-wise; and

(e) the programme formulated for encouraging the said scheme in the future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (e). The Government approved induction of women as officers in the 'non-combatant' branches of the Armed Forces. The recruitment of women as officers is made in the following branches of the Army, the Navy and the Air Force :

Army : Artillery, Engineers, Signals, Army Service Corps, Army Ordnance Corps, EME, Army Education Corps, Intelligence and the Judge Advocate General Branch.

Navy : Education, Logistics, Law, Air Traffic Control.

Air Force : Flying, Aeronautical Engineering (Electronics), Aeronautical Engineering (Mechanical), Administration, Logistics, Accounts, Education, Meteorology.

2. The induction of women is restricted to; the Officers Cadre on Short Service Commissioned basis initially for a period of 5 years, except in the technical branch of Air Force, where it is for a period of three years.

3. The number of women officers recruited till August 13th, 1994 in the above branches of the Army, the Navy and the Air Force are 75, 49 and 95 respectively. The